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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2585/2002

Tuesday, this the 22nd day of October, 2002

Hon'ble Shri Justice V S Aggarwal, Chairman
Hon'ble Shri M P Singh, Member (A)

Shri Sita Ram Shastri
son of late Shri Nanhe Lal
r/o J-I/112, DDA Flats
Kalkaji, New Delhi-19
(Now posted at Govt. Boys Senior
Secondary School, M.B.Road,
New Delhi)

..Applicant

(By Advocate: Shri G.B. Tulsiani)

Versus

1. The Chief Secretary
Govt. of NCT of Delhi
Delhi Sachivalaya
New Delhi-2
2. The Director of Education
Directorate of Education
Govt. of NCT of Delhi
Delhi Sachivalaya
New Delhi-2

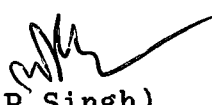
..Respondents

O R D E R (ORAL)

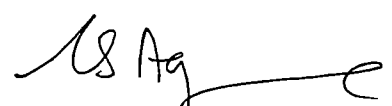
Justice V S Aggarwal:

Learned counsel for applicant states that he would first prefer an appeal and thereafter, if need arises, he will file the necessary application in this Tribunal. Subject to aforesaid, he does not press the present application.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.


(M P Singh)
Member (A)

/sunil/


(V S Aggarwal)
Chairman